

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) The duration of stoppage of Himachal Express at Kiratpur Sahib Railway Station is being increased from 2 minutes to 4 minutes from 1-5-75.

Implementation of decision for condoning of break in Service

4760. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the assurance given by the Railway Minister in his Budget Speech on the 20th February, 1975 for condoning the break in service of Railway employees has since been conveyed to the Zonal authorities;

(b) if so, whether the implementation of this decision has started at all levels; and

(c) if not, the reasons for the delay and the likely dates by which the implementation would commence and be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) Yes.

(c) Does not arise.

Representation from People of Siliguri

4761. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representation from the people of Siliguri in West Bengal for the provision of an overbridge so as to remove long standing grievances of the people;

(b) whether an alternate scheme for the construction of 5 KM. of railway line linking the NJP Rangapani line

with the Siliguri-Katihar line has also been proposed so as to connect NJP with North Junction; and

(c) whether Government have considered both the proposals and taken any decision in the matter and if so, the nature of the decision taken; and

(d) if not, when the decision is likely?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) Yes.

(c) and (d). The proposal for provision of road overbridge at Siliguri has been examined and found neither feasible nor justified. The alternative of providing a 5 KM long link, would be even costlier and a detailed survey would be necessary for it. Final decision on the proposal will, however, be taken after detailed investigation.

Final Location Survey made during last Five Years

4762. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) the names of the railway lines which have been under construction or have been constructed during the past five years on which final location survey and the construction work have been carried on simultaneously, zone-wise; and

(b) the reasons for doing so in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). A statement is attached.

Statement

The names of the new lines, which have been constructed or which have been under construction during the

past five years, on which construction work was taken up before the completion of final location surveys and the two were in progress simultaneously, together with the reasons thereof, zone-wise, are given below. It may be pointed out that the final location survey preceded the construction work in those sections of the lines on which work was taken up.

S. No.	Name of the line	Reasons for simultaneous construction and final location survey.
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Northern Railway

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| 1. Sahibganj-Saharanpur B.G. line. | To meet the urgent traffic requirements of the area formerly served by the S.S. Light Railway, construction was authorised before completion of final location survey. |
| 2. Rohtak-Bilwani B.G. rail link. | The construction was authorised before completion of final location survey to enable the Railway to acquire land quickly for avoiding losses due to sharply rising land prices. |
| 3. Gohana-Panipat B.G. | These are restoration works which were approved to meet the long standing and persistent demand of the local people before completion of final location survey and to enable the Railway to acquire land before sowing season, with the object of avoiding losses due to price increases. |
| 4. Dalmau-Daryapur B.G. | |

North Eastern Railway

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| 5. Saraighat-Partaganj M.G. | These are restoration works. The work was required to be |
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1	2	3
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| 6. Partaganj-Forbesganj M.G. | undertaken urgently before sowing season. Hence construction was authorised before completion of Final Location Survey, to enable the Railway to take possession of land. |
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Issue of a licence to M/s. Burroughs Wellcome to produce 'Emetin'

4763. SHRI VAYALAR RAVI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether even though license was given to Burroughs Wellcome and Company for producing 'Emetin' which is used for injection, they are not producing it; and

(b) if so, the reasons therefor and the steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) and (b). M/s Burroughs Wellcome and Company (I) Pvt Ltd are licensed to produce 250 kgs p.a of Emetine HCl. The actual production of the company during the last four years is indicated below:—

Year	Quantity produced
1970-71	127.92 kgs.
1971-72	65.91 kgs.
1972-73	23.83 kgs.
1973-74	15.23 kgs.

Information as to whether the company have stopped producing this drug and the cut back in the production are being ascertained and will be laid on the Table of the House. Appropriate measures would be taken thereafter.